Allocation of funds under MGNREGA

916. SHRI A.K. SELVARAJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount allocated under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during 2015-16 was not enough to address the problems of farmers and rural population hit by drought;
 - (b) if so, the details thereof;
- (c) whether a major chunk of fund allocated was for the liabilities of the previous year; and
 - (d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (d) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of agreed to Labour Budget and performance of the States during the year. Hence no allocation is made to the States/UTs. During the Financial Year 2015-16, Budget provision was ₹ 34699 crore which was increased at Revised Estimate to ₹ 37345.95 crore. Funds were released to the States/UTs for running the programme during FY 2015-16 and also to liquidate the pending liabilities of previous FY 2014-15. State/UT- wise funds release position is given at Statement-I (*See* below).

During the current FY 2016-17, the Budget provision is ₹ 38500 crore and Vote on Account provision is ₹ 19664 crore. Ministry has released ₹ 16023.10 crore to States/UTs for liquidating the pending liability of wage component of FY 2015-16 and for running the programme during FY 2016-17. State/UT-wise funds release position is attached at Statement-II.

Statement-I

State-wise Funds release position of MGNREGA during the FY 2015-16

(₹ in lakh)

Sl. No.	States	2015-16
1.	Andhra Pradesh	307380.330

296 W	ritten Answers to [RAJYA SABHA]	Unstarred Questions
Sl. No.	States	2015-16
2.	Arunachal Pradesh	4395.100
3.	Assam	87830.060
4.	Bihar	102412.260
5.	Chhattisgarh	106341.300
6.	Gujarat	30598.720
7.	Haryana	12470.720
8.	Himachal Pradesh	39610.320
9.	Jammu and Kashmir	55801.830
10.	Jharkhand	97879.900
11.	Karnataka	99155.270
12.	Kerala	152633.877
13.	Madhya Pradesh	236732.200
14.	Maharashtra	123834.730
15.	Manipur	25532.290
16.	Meghalaya	22182.560
17.	Mizoram	28517.360
18.	Nagaland	26665.950
19.	Odisha	147941.050
20.	Punjab	24533.370
21.	Rajasthan	269583.230
22.	Sikkim	8623.440
23.	Tamil Nadu	547037.470
24.	Telangana	182484.920
25.	Tripura	135894.190
26.	Uttarakhand	45076.654
27.	Uttar Pradesh	269569.440

Sl. No.	States	2015-16
28.	West Bengal	471174.200
29.	Andaman and Nicobar Islands	1035.720
30.	Dadra and Nagar Haveli	0.000
31.	Daman and Diu	0.000
32.	Lakshadweep	11.850
33.	Puducherry	1292.570
34.	Goa	246.820
35.	Chandigarh	0.000

[2 May, 2016]

Written Answers to

Total

Unstarred Questions

297

Statement-II

Central funds released to MGNRCGA States during 2016-17 (As on 26.04.2016)

(₹ in lakh)

3664479.701

Sl. No.	States	Total
1.	Andhra Pradesh	282042.20
2.	Arunachal Pradesh	6984.60
3.	Assam	14376.86
4.	Bihar	18693.08
5.	Chhattisgarh	102119.70
6.	Gujarat	5120.40
7.	Haryana	1788.59
8.	Himachal Pradesh	4376.30
9.	Jammu and Kashmir	36272.32
10.	Jharkhand	78916.70
11.	Karnataka	62638.56

298	Written Answers to	[RAJYA SABHA]	Unstarred Questions

Sl. No.	States	Tota
12.	Kerala	52216.33
13.	Madhya Pradesh	140716.20
14.	Maharashtra	81729.80
15.	Manipur	0.00
16.	Meghalaya	42350.20
17.	Mizoram	1992.14
18.	Nagaland	44232.00
19.	Odisha	48390.83
20.	Punjab	12406.46
21.	Rajasthan	62648.78
22.	Sikkim	2753.70
23.	Tamil Nadu	74976.60
24.	Telangana	120299.90
25.	Tripura	4380.53
26.	Uttar Pradesh	52185.89
27.	Uttarakhand	
28.	West Bengal 2391	
29.	Andaman and Nicobar Islands	221.56
30.	Dadra and Nagar Haveli	0.00
31.	Daman and Diu	0.00
32.	Lakshadweep	
33.	Puducherry	297.80
34.	Chandigarh	0.00
35.	Goa	111.00
	Total	1602310.31